COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 09 OF 2017

Dated: 23rd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jayant Deo ...Appellant(s)

Vs.

The Maharashtra Electricity RegulatoryRespondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Rimali Batra

Mr. Teja Ray for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>7-12-2018</u>.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js